NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/11	TP 46/16	Hearing		B. Govinda Ramesh Vs Vinayasa Engineering (P) Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
<u>></u>	SHREYAS:A 9036118414	RESPONDENT	Showerd

FOR UGB ASSOCIATES

ORDER

Counsel for Respondent is present. Matter is listed today for clarification. Already both sides submitted arguments, matter is again reserved for orders.

Member (T)

Member (J)